

Central Administrative Tribunal, Principal Bench

O.A.No.2862/92

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 24th day of April, 1997

(4)

Shri G.S.Bhatia,  
s/o Shri H.S.Bhatia  
Retired as Director  
M/o External Affairs  
New Delhi and presently  
residing at House No.75/D-15 Sector VII  
Rohini, New Delhi. ... Applicant

(None)

Vs.

Union of India through  
its Secretary  
M/o External Affairs  
South Block  
New Delhi. ... Respondent

(By Shri N.S.Mehta, Advocate)

O R D E R(Oral)

Today, none appears for the applicant even on the second call. None had also appeared on 22.4.1997. In view of this position, the OA is dismissed for default and non-prosecution.

*Raochar*  
(R.K.AHOOJA)  
MEMBER(A)

/rao/